

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT)(Ins) No. 391 of 2019**

**IN THE MATTER OF:**

**IDBI Bank Ltd.**

**...Appellant**

**Versus**

**Ajay Joshi Resolution Professional  
for the Corporate Debtor & Ors.**

**...Respondents**

**Present**

**For Appellant: Mr. Sidhartha Barua, Ms. Adity Gupta and Mr. Praful  
Jindal, Advocates.**

**For Respondent: Ms. Anannya Ghosh and Mr. Brian Moses, Advocates for RP**

**Mr. Ramji Srinivasan, Sr. Advocate with Ms. Roopali Singh,  
Mr. Raghav Shankar, Mr. Raghav Chadha, Ms. Sayobanki  
Basu, Mr. Nikhil Ramdev and Ms. Arshiya Sharda Advocates  
for Resolution Applicant.**

**Mr. Prateek Kumar and Ms. Sneha Jankiraman Advocates  
for CoC**

**With**

**Company Appeal (AT)(Ins) No. 492 of 2019**

**IN THE MATTER OF:**

**Gail India Ltd.**

**...Appellant**

**Versus**

**Ajay Joshi, Resolution Professional of  
Alok Industries & Ors.**

**...Respondents**

**Present**

**Company Appeal (AT)(Ins) No. 391& 492 of 2019**

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**For Appellant:** **Mr. Sudhir K. Makkar Senior Advocate with Mr. Nishant Awana and Mr. G.S. Awana, Advocates.**

**For Respondent:** **Ms. Misha, Mr. Vaijyant Paliwal and Mr. Nikhil Mathur Advocates for RP**

**Mr. Ramji Srinivasan, Senior Advocate with Ms. Roopali Singh, Mr. Raghav Shankar, Mr. Raghav Chadha, Ms. Sayobanki Basu, Ms. Arshiya Sharda and Mr. Nikhil Ramdev, Advocate for Resolution Applicant.**

**Mr. Prateek Kumar and Ms. Sneha Jankiraman Advocates for CoC**

**ORDER**

**04.09.2019** Due to paucity of time the matter could not be taken up.

Post these appeals 'for Admission (After Notice)' on 27<sup>th</sup> September, 2019.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

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